

(d) The Committee is subsidising co-operative wholesale stores to cope with fluctuations in oilseed prices.

(e) Special arrangement has been made with the Akhil Bharat Sarva Seva Sangh, Gram Udyog Vibhag, Maganvadi, Wardha, for training of organizers and carpenters in the village oil crushing industry.

(f) In the interest of this village industry, the Government of India have, at the instance of the Oilseeds Committee, urged that State Governments should prevent indiscriminate establishment of oil mills.

(g) To help the oilmen from competition from oil mills, the Committee has recommended that State Governments should exempt oilmen owning two ghanis from sales tax.

(h) With a view to improving the efficiency of the existing ghanis, the Committee has announced an award of Rs. 5,000 to any one who designs the best model of village ghani.

(iii) and (iv). Paddy-thrashing and hand grinding of corn.

The Village Industries Board, to which I have already referred earlier, will examine the question of giving assistance to paddy thrashing and hand-grinding of corn.

HOUSES FOR DISPLACED PERSONS IN DELHI

*422. **Shri Balmiki:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of tenements built for displaced persons upto October, 1952 in Delhi and New Delhi;

(b) the new townships which are being built round about Delhi; and

(c) the number of displaced persons who will have residential accommodation thereby?

The Deputy Minister of Rehabilitation (Shri J. K. Bhoosle): (a) 23,566 tenements, 4,526, houses, 2,090 plots and 655 shop-cum-residences have been provided for displaced persons in Delhi up to October, 1952. In addition 1,200 cheap tenements, and 2,300 plots have been made available to ineligible as relief.

(b) A statement is placed on the Table of the House. [See Appendix II, annexure No. 48]

(c) 1.78 lakhs.

ACCUMULATION OF COAL

*423. **Shri N. P. Sinha:** Will the Minister of Production be pleased to state what is the total accumulation

of coal at pit-heads in the coal fields of Beñgal and Bihar as on the 31st August, 1952?

The Minister of Production (Shri K. C. Reddy): 3,107,650 tons.

REVISION OF CLOTH PRICES

*424. **Shri N. P. Sinha:** (a) Will the Minister of Commerce and Industry be pleased to state when the last quarterly revision of prices for coarse and medium varieties of cloth was made?

(b) Was the price reduced or increased?

(c) What was the percentage of reduction or increase?

(d) How long did the revised prices remain in force?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) In July for the quarter July-September, 1952.

(b) and (c). Prices of coarse cloth increased by 5.55 per cent. to 6.75 per cent. over June 1952 prices and those of medium cloth were reduced by 0.63 per cent. to 1.58 per cent.

(d) These prices still continue in force except on certain varieties of cloth over which price control has been lifted.

POWER ALCOHOL

*425. **Shri Jhulan Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of petrol saved as a result of the compulsory admixture of power alcohol therewith;

(b) whether the required quantity of power alcohol was produced in the country in its entirety or imported in part from outside also;

(c) how the above admixture affects the price of petrol; and

(d) the steps Government are taking to develop the power alcohol industry in the country and the result achieved thereby so far?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) 1950 ... 3.6 million gallons.

1951 5.32 " "

1952 ... 5.4 " "

(upto September)

(b) The entire quantity was produced in the country.